

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23-02-2021 AT 10.30 A.M THROUGH VIDEO CONFERENCING:

**PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)
SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)**

APPLICATION NUMBER : MA/1321/2019
IN
PETITION NUMBER : IBA/332/2019
NAME OF THE PETITIONER : Ashok Velamur Seshadri (RP) M/S R.A. Samy Trading
NAME OF THE RESPONDENTS : A Raghuram & 1 Another
UNDER SECTION : Sec 45, 49, 66 & 69 of IBC, 2016

ORDER

Learned Counsel for Applicant is being represented by Mr. Vipin Warriar. Learned Counsel for Respondent is being represented by Ms. Vruni Mohan through video conferencing platform.

Heard the arguments of Counsel for the Applicant and for hearing arguments of Counsel for the Respondent, list this matter on **12.03.2021** as a last chance.

-sd-
(ANIL KUMAR B)
MEMBER (TECHNICAL)

ghk

-sd-
(R. SUCHARITHA)
MEMBER (JUDICIAL)